

ANNEXURE - 3

List of Creditors of Corporate Debtor

Summary of List of claims as on January 05, 2024

Drawn for claims up to January 15, 2025

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

		Summary of claims received		Summary	of claims admitted	Amount of	Amount of claims	Amount of	Details in		
Sr.	Category of creditor	No. of claims	Amount	No. of claims			not admitted	claims under verification	Annexure	Remarks, if any	
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	No claims have been received till January 15, 2025	
2	Unsecured financial creditors belonging to any class of creditors	0	0 0 0		0	0			No claims have been received till January 15, 2025		
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	01	10,21,55,65,491	01	10,21,55,65,491	0	0	0	3	Annexure -3	
4	Unsecured financial creditors (other than financial creditors	0	0	0	0	0	0	0	4	No claims have been received till January 15, 2025	

	Total	03	10,70,83,54,333	03	10,70,83,54,333	0	0	0		
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	No claims have been received till January 15, 2025
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0	0	0	8	No claims have been received till January 15, 2025
7	Operational creditors (Government Dues)	2	49,27,88,842	2	49,27,88,842	0	0	0	7	Annexure -7
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	No claims have been received till January 15, 2025
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	No claims have been received till January 15, 2025
	belonging to any class of creditors)									



Annexure 3 List of Creditors of Corporate Debtor List of secured financial creditors (other than financial creditors belonging to any class of creditors) as on January 05, 2024

Drawn for claims up to January 15, 2025

	Name of creditor	Details o	f claim received	Details of claim admitted							Amou			
SI. No.		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security intere st	Amou nt covere d by guar antee	Wheth cr related party?	% vo ting share in CoC	Amou nt of contin gent claim	nt of any mutual dues, that may be set-off	Amou nt of claim not admit ted	Amount of claim under verification	Remarks , if any
1.	Omkara Assets Reconstructions Private Limited	20.01.2024	10,21,55,65,491	10,21,55,65,491	Secured	4,64,99,00,000	0	No	100	0	0	0	0	Refer Note:1
	Total		10,21,55,65,491	10,21,55,65,491		4,64,99,00,000	0			0	0	0	0	

Note 1

- 1. Exclusive charge by way of registered mortgage of free sale FSI to the extent of 12314.13 sq mtrs area inclusive of proportionate fungible area to be developed and constructed on the Plot bearing CTS No. 439, 439/1 to 2, 440, 440/1 to 6, 441, 441/1 to 3, 442, 442/1 to 3, 447, 447/1 to 3, 448, 448/1 to 5, 451, 451/1 to 13, 452, 452/1 to 24, 453, 453/1 to 5, 454A of Slum Rehabilitation Scheme of Vile Parle Prem Nagar CHS (Prop.), lying and being at Village Vile Parle (W) Taluka Andheri with present and future unsold Construction thereon.
- 2. Exclusive charge by way of hypothecation whereunder all the receivables from the sold and unsold flats/units in the property described in the Schedule therein was hypothecated in favour of Piramal Capital & Housing Finance Limited



Annexure 7
List of Creditors of Corporate Debtor
List of Operation Creditors (Government Dues) as on January 05, 2024
Drawn for claims up to January 15, 2025

	creditor	Details of claim received			De	etails of claim ad	mitted		Amount of					
Sl. No.				Amount of claim admitted	Nature of claim		covered by		% voting share in CuC	claim	mutual		Amount of claim under verification	Remarks , if any
	Income Tax Offier-TDS-2	18-01-2024	3,570	3,570	Unsecured	0	0	No	0	0	0	0	0	
2.	Income Tax Office Ward 13(1)(1) Mumbai	20-08-2024	49,27,85,272	49,27,85,272	Unsecured	0	0	No	0	0	0	0	0	
	Total		49,27,88,842	49,27,88,842		0	0		0	0	0	0	0	

